

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC.,
HOSAKOTE FOR THE DAY 07.07.2020**

MORNING SESSION HEARING	AFTERNOON SESSION J.C. MATTERS
1. Crime No. 188/2020 HPS 2. CC 1085/2020 SPS 3. Crl. Misc. 9/2017 4. OS 138/2019 Mohan Vs. Dasappa 5. OS 156/2020 Nagaraju Vs. Munishamappa 6. OS 126/2020	7. Crime No. 151/2020 HPS 8. Crime No. 174/2020 HPS 9. CC 1047/2020 10. CC 1044/2020 11. CC 1041/2020 12. CC 2539/2019 13. CC 367/2013 <i>Hearing</i> 14. Crl. Misc. 155/2020

Hosakote

Dated: - 06.07.2020

Prl. Civil Judge & JMFC.,
Hosakote *26/7*

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.